

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2440
ANSWERED ON:13.03.2001
INTEGRATED WATERSHED PROJECTS
ANANTA NAYAK

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of Integrated Watershed Projects started in Orissa during the Eighth and Ninth Plan, till date;
- (b) the estimated cost of those projects, State-wise;
- (c) the irrigation potentiality of these projects;and
- (d) the funds allocated during the above period for these projects and the funds spent on these projects so far?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (PROF. RITA VERMA)

(a) A total number of 25 projects under the Integrated Wasteland Development Programme (IWDP) have been sanctioned for development of non-forest wastelands/degraded lands in various districts of Orissa during Eighth and Ninth Plan (1992-93 to 2000-2001 upto 28.2.2001) till date.

(b) The details of total cost of the projects sanctioned under IWDP during the Eighth and Ninth Plan (1992-93 to 2000-2001 upto 28.2.2001), State-wise are given in the Annexure.

(c) Under IWDP, projects are sanctioned for development of non-forest wastelands/degraded lands generally in favour of Zilla Parishads/District Rural Development Agencies for implementation. With effect from 1.4.1995, these projects are being sanctioned on watershed basis under the Guidelines for Watershed Development. Under these Guidelines, project activities are decided by the local people/user groups living in and around the watershed project area. Soil and moisture conservation activities are among the most important activities undertaken in these projects. As such, the ground water generally gets recharged leading to increase in ground water level due to these activities. Further, availability of surface water increases due to construction of check dams and other water harvesting structures.

(d) IWDP is a demand driven programme and is not allocation based. Under this programme, project proposals are prioritised in consultation with the concerned State Governments for sanction during the year. Funds for the projects are required to be released in 7 instalments over a period of five years of their implementation. After the release of initial instalment in each project, further release would depend upon the utilisation of more than half of the funds released under previous instalment. An amount of Rs.508.82 crores has been released for implementation of the projects under IWDP in the country since 1992-93 till 28.2.2001.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO LOK SABHA U.S. QUESTION NO.2440 DUE FOR REPLY ON 13.03.2001

STATEMENT SHOWING TOTAL COST OF PROJECTS SANCTIONED UNDER IWDP, STATE-WISE DURING THE PERIOD FROM 1992-93 TO 2000-01 (TILL 28.02.2001)

Sl.No. Name of the State Total Cost (Rs. in lakhs)

1	ANDHRA PRADESH	15753.18
2	ARUNACHAL PRADESH	60.00
3	ASSAM	2694.00
4	BIHAR	762.00
5	CHATTISGARH	2121.00
6	DELHI	56.00
7	GUJARAT	12692.00
8	HIMACHAL PRADESH	7656.00

9	HARYANA	2430.00
10	JAMMU & KASHMIR	1213.00
11	JHARKAND	1317.00
12	KARNATAKA	7803.00
13	KERALA	1650.00
14	MAHARASHTRA	6167.00
15	MEGHALAYA	558.00
16	MANIPUR	2861.00
17	MADHYA PRADESH	9298.00
18	MIZORAM	1896.00
19	NAGALAND	5601.00
20	ORISSA	6463.00
21	PUNJAB	1319.00
22	RAJASTHAN	10536.00
23	SIKKIM	3141.00
24	TAMIL NADU	7209.00
25	TRIPURA	145.00
26	UTTAR PRADESH	16910.00
27	UTTARANCHAL	968.00
28	WEST BENGAL	1215.00
TOTAL		130492.61